



BENNETT
UNIVERSITY
THE TIMES GROUP

SCHOOL OF LAW
Presents
V BENNETT NATIONAL MOOT COURT
COMPETITION 2023
February 10 to 12,
2023
MODE: OFFLINE

COMPETITION
RULEBOOK

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1. ADMINISTRATION AND CONDUCT OF THE COMPETITION.

- a. The Bennett University, V National Moot Court Competition 2023 is administered by the Bennett University National
 - i. Moot Court Competition Organizing Committee (hereinafter 'Organizing Committee').
- b. The Competition will be held from the 10 to 12 February 2023.
- c. Oral and written submissions shall be in the English language only.
- d. The competition will include; two preliminary oral rounds; and, advanced rounds, i.e. Quarter-Finals, Semi-Finals and Finals.
- e. There is a limit of 30 teams for the Competition. Teams will be registered on first come first serve basis.

Dress Code: Participants shall strictly adhere to the following Dress Code:-

Men - Black Formal Coat, White Shirt, Black Tie, Black Formal Pants, White Socks, Black Formal Shoes

Women - (A) Black Formal Coat, White Shirt, Black Tie, Black Formal Pants, Black Formal Shoes

OR

Black Formal Coat, White Shirt, Black Tie, Black Executive Skirt, Black Formal Shoes,

OR

Black Formal Coat, White Long Kurta, White Salwar, White Dupatta, Black Formal Shoes

2. ELIGIBILITY

- a. Only regular students enrolled in a five-year integrated undergraduate law programme or three-year graduate law programme are eligible to register for the competition.
- b. Each team shall consist of two speakers and one researcher. Teams are to notify

which members are the respective speakers and researcher. No change of speaker to researcher or vice-versa shall be permitted except upon application to the Organizing Committee.

- c. The request for change should have concrete reasons and the decision of the Organizing Committee shall be final. If need be, the Organizing Committee holds the right to disqualify a team upon finding the reason for change to be unjustifiable or unreasonable.

3. REGISTRATION AND FEE

- a. Teams shall register for the competition on or before **23:59 Hours 10 December 2022**, by sending an email with the subject 'Registration for 5th Bennett National Moot Court Competition 2023 to **bnmcc@bennett.edu.in** after completing the online registration form.
- b. The registration fee for the competition is Rs. 5,000/- (Rupees Five Thousand Only) per team (Including accommodation on sharing basis and food).
- c. The registration fee must be paid through NEFT payment mode and the scanned copy of the transaction receipt of the same must be sent in the registration email mentioned in clause (a) above. The following are the details of the bank account for payment of the registration fee-

Name of the Bank and Branch	HDFC Bank, Sector Omega I/P2
Account Name	Bennett University
Account Number	50200022532364
IFSC Code	HDFC0002845

A scanned copy of the Bona-fide Certificate of the Head of the Institution/Principal/Head of the Department/Dean certifying the team consisting of the three members are bona fide students of the respective institution is to be uploaded through the online registration form.

Teams will be assigned a team code after registration. All communication thereafter will be through the team codes and

teams are not to mention any other details to the Organizing Committee till the completion of the competition.

4. MEMORIALS

- a. Each registered team will submit one memorial on behalf of the petitioners and one memorial on behalf of the respondents.
- b. Soft copies of the memorials must be submitted to **bnmcc@bennett.edu.in** no later than **23:59 Hours on 10th January 2022** with the subject of the email as “**Memorial Submission - (Team Code)**”. The memorial files should be either in .doc, .docx or .pdf formats with the file names as Team code- Party. For e.g.:- BU001-PET or BU001-RES.
- c. **Memorial Format-**
 - The memorial shall not exceed 40 pages excluding the cover page.
 - The colour of the cover page must be Blue in case of petitioners and Red in case of respondents.
 - The pages of the memorial must be typed on separate A4 size pages (i.e. printed on one side only) and spiral bound.
 - Formatting of the contents of the memorial:

Main Text	For Footnotes
a. Font Type: Times New Roman	a. Font Type: Times New Roman
b. Font Size:12	b. Font Size:10
c. 1.5 line spacing	c. Single (1) line spacing
d. Margins: 1 inch on each side.	

- Teams shall cite authorities in the memorial with footnotes following a uniform system of citation.
- Pages should be numbered at the bottom and spaced in middle of each page of the memorial.

e) Memorial Content

- i. Cover Page (not exceeding 2pages)
- ii. Table of Contents
- iii. List of Abbreviations (not exceeding 3pages)
- iv. Index of Authorities/List of References (not exceeding 25pages)
- v. Statement of Jurisdiction
- vi. Statement of Facts (not exceeding 2pages)
- vii. Statement of Issues
- viii. Summary of Arguments (not exceeding 3pages)
- ix. Arguments Advanced (not exceeding 25pages)
- x. Prayer (Not exceeding 1page)

f) Additional details regarding the memorials-

- i. Teams are strictly prohibited from mentioning their personal details anywhere in the memorial.
- ii. After submission of memorials, no revision, supplements or additions shall be allowed.
- iii. Teams must strictly adhere to the mentioned structural format.
- iv. The Title/Cover page shall include:
 - The Team Code on the upper right-hand corner of the cover page
 - The name and place of the forum
 - The relevant legal provision under which it is filed
 - Name of the parties and their status
 - Memorial Filed on Behalf of Petitioners/Respondents
 - Counsel Appearing on Behalf of Petitioners/Respondents
- v. The criteria for evaluation of memorials for Memorial Elimination Round is as follows-

WRITTEN MEMORIALS		
S. No	Criteria	Marks
1	Knowledge of facts and law	20
2	Extent of legal research	30
3	Articulation	30
4	Grammar and style	10
5	Format and citation techniques	10
	Total	100

5. RESEARCHER'S TEST

Researcher's Test will be held on 10th February 2023. The test will consist of multiple-choice questions based on the moot proposition and relevant legal provisions. Only the researcher in each team is permitted to participate in the Researcher's Test.

6. ORAL ROUNDS

- a. The oral rounds will consist of preliminary rounds followed by the quarter- final, semi-final and final rounds on a knockout basis.
- b. The petitioners will first submit their arguments, followed by the respondents. Both rebuttals and sur-rebuttals are allowed upon the permission given by the Judges.
- c. The draw of lots for the preliminary rounds and exchange of memorials will be held following the Inauguration Ceremony on 10 February 2023.
- d. Each team will get a total of 30 minutes to present their case during the rounds followed by three minutes per team for a rebuttal or sur-rebuttal.
- e. Rebuttals and sur-rebuttals are limited to issues raised in the arguments raised during the oral rounds by the opponent teams.
- f. Teams can choose the division of time per speaker at their discretion. However, each speaker must speak for a minimum of twelve minutes.
- g. Oral arguments are limited to issues disclosed in the moot proposition.
- h. Teams may submit a compendium of cases, scholarly articles and papers and statutory provisions to support their arguments during the oral rounds.
- i. Use of any electronic gadget is not permitted during oral rounds.
- j. There will be two preliminary rounds on 11 February 2023 wherein each team shall argue for the petitioners and respondents.
- k. The top eight teams from the preliminary rounds on the basis of the combined scores in the said rounds will qualify for the quarter finals to be held on 11th February 2023. There will be a draw of lots for the quarterfinals after announcing the qualifying teams.
- l. The winner of each round in the quarterfinals will qualify for the semi-finals to be held on 11th February 2023. The draw of lots for the semi-finals will take place following the declaration of results of the quarter-final rounds.
- m. The winner of each round of the semi-finals will qualify for the finals. The winner of the finals will be declared the winner
 - i. of the competition.
- n. The criteria for the oral arguments are as follow:

ORAL ROUNDS		
S. No	Criteria	Marks
1.	Knowledge of facts and law	30
2.	Ability to answer Questions	15
3.	Use of authorities	25
4.	Court mannerism	10
5.	Time management	10
6.	Effective rebuttals and sur-rebuttals	10
	Total	100

7. PLAGIARISM AND SCOUTING

Plagiarism and scouting of any manner are strictly prohibited and teams or any member thereof found indulging in the same shall be disqualified from further participating in the competition. The Organizing committee will take the final decision regarding any matter pertaining to scouting. The decision of the Organizing Committee concerning deduction of marks based upon the percentage of plagiarism in the memorials will be final. Any memorial with more 70% plagiarism, will result in disqualification of team from the competition. The medium to check the plagiarism will be Turnitin.

8. ANONYMITY

During the oral rounds of the competition teams shall refrain from disclosing their personal names or the name of their home institution.

9. DISPUTES AND CLARIFICATIONS

- a. Regarding the results of the competition, the decision of the judges and the Organizing Committee will be final.
- b. Any clarifications regarding the problem may be mailed to bnmcc@bennett.edu.in on or before **December 30th, 2022** with the email subject 'Request for Clarifications'. These clarifications will be answered by **January 2nd, 2023** in the form of a clarification note to all the registered teams.
- c. **Grievance Redressal Committee: This committee will preside over any other grievances of the teams participating in the competition.**

10. QUERIES

Teams can contact the Organizing Committee via email at bnmcc@bennett.edu.in or contact the following student members of the

Moot Court Committee: -

Tanvi Chopra (Student Convener): 9044897343

Upasana Chopra (Student Co-Convener): 8168314517

Adrija Ghose (Student Co-Convener): 9088220922

11. MODE FOR THE COMPETITION

The V Bennett National Moot Court Competition will be conducted in offline mode at the Bennett University Campus.